

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Civil Appeal No(s). 7525/2012

VED PRAKASH

Appellant(s)

VERSUS

PHOOL CHAND & ORS.
(With interim relief and office report)

Respondent(s)

Date : 21/08/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr. Prakash Gautam, Adv.
Mr. Sanjay Kumar Tyagi , Adv.

For Respondent(s)

Ms. Neeru Vaid , Adv.

UPON hearing the counsel the Court made the following
O R D E R

The the office report indicates that the appellant has already
filed the statement of case. The office report further states that
respondent No.2 has expired. The learned counsel for the appellant
is directed to file an application for substitution to bring on
record the Lrs. Of the said respondent within a period of four
weeks.

List again on 7.11.2014.

(M K HANJURA)
Registrar

MG

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2014.08.23
10:34:40 IST
Reason: